

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 1237.
TO BE ANSWERED ON WEDNESDAY, THE 14TH DECEMBER, 2022.**

DIETARY/NUTRITIONAL SUPPLEMENTS INDUSTRY

**1237. SHRI SANGANNA AMARAPPA:
DR. UMESH G. JADHAV:
SHRI L.S. TEJASVI SURYA:
SHRI PRATHAP SIMHA:
SHRI SHA.BRA.DR.JAI SIDDESHWAR
SHIVACHARYA MAHASWAMIJI:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is aware of the growing size of the dietary/nutritional supplements industry and if so, the estimated size of the industry in the last three years;
- (b) whether the current import duty on dietary/ nutritional supplements, especially protein concentrates and other substances, is high and if so, the revenue generated by the Government on the same; and
- (c) whether the Government is considering any subsidy or scheme to facilitate domestic manufacturing or distribution of dietary/nutritional supplements and if so, the details thereof and if not, the reasons therefor?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a): As per the information available on Nivesh Bandhu Portal of Ministry of Food Processing Industries, it has been mentioned that preventive healthcare has become an important line of defence during the pandemic proving the nutraceuticals sector to be a strongly emerging economic sector. The Indian nutraceuticals industry has been growing at 25% annually during the pandemic. The Foreign Direct Investment (FDI) has also increased from USD 131.4 million (FY12) to USD 584.7 million (FY19).

(b) & (c): As per information received from Dept. of Revenue (Tax Research Unit), dietary/nutritional supplements do not have a dedicated tariff line in the Customs Tariff Act and the appropriate HS Code depends upon the nature of its ingredients. Imports of Dietary/nutritional supplements such as Whey and modified whey (HS 040410), Protein concentrates and textured protein (HS 2106 10 00) attract a Basic Customs Duty of 40 %.
